

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 228
422(ND)/2017

IN THE MATTER OF:

Sh. Sanjay Kumar Jain & Ors.

... Applicant/Petitioner

Versus

Bay Securities Pvt. Ltd.

... Respondent

Under Section: 397/398

Order delivered on 13.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

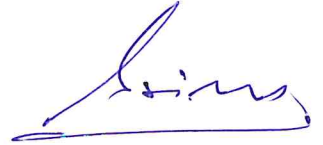
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Om Prakash Chopra, Respondent

ORDER

Renotify on 6th September, 2021.



(T.S SINGH)
COURT OFFICER